

Madam Chairman, according to the statistics, 60,000 people were killed in the road accidents in the country in 1993. Thousands of cases are pending in the courts. The problems relating to vehicles and traffic are increasing day by day. Urbanization is the main reason for this. Because of the facilities available in the cities, villagers are coming towards cities. The facilities of education, health, employment and transport are available in the cities and due to these facilities people are coming towards cities resulting in their being crowded—be it a Town, Tehsil, District or a Metropolitan city. All this has led to traffic problems in the urban areas. It has, therefore, become very necessary to control this traffic chaos. Due to increase in the population also, the congestion and traffic has been on the increase. The population is increasing in every city. Therefore, we will have to think seriously about this.

As I have said, 60,000 people have been killed and loss of property worth Rs. 2000 crore has been incurred. The time has come when it has become necessary to save life and property for which rules should be framed and action should be taken accordingly.

There are several reasons of loss of life and property in road accidents but the main reason is lack of training among drivers. I urge upon the hon'ble Minister that one chapter of traffic sense should necessarily be included in civics so that people can get education regarding traffic rules etc. in their childhood itself. Until we do this, the violation of traffic rules will continue to take place.

[English]

MR. CHAIRMAN: Shri Chauhan, now it is 3.30 p.m. It is the time for private business. So, you will continue later.

15. 28 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Thirty-Fifth Report

[English]

SHRI K. PRADHANI (Nowrangpur):
beg to move:

"That this House do agree with the Thirty-Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th August, 1994."

MR. CHAIRMAN: The question is:

"That this House do agree with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th August, 1994."

The motion was adopted.

15. 29 hrs.

RESOLUTION RE: ENLARGEMENT OF
FUNCTIONS OF NATIONAL
COMMISSION FOR BACKWARD
CLASSES— *Contd.*

[English]

MR. CHAIRMAN: Now we take up further discussion on the Resolution moved by Shri R. Anbarasu.

Shri P.C.Chacko — Not present

Dr. S.P. Yadav — Not present

Shri Ram Vilas Paswan